

होटलों की स्थापना तथा बहुत से पर्यटन केन्द्रों में सुविधाओं में सुधार, बंगलौर तथा अन्य केन्द्रों प्रादि में होटलों के निर्माण की ओर भी विशेष ध्यान दिया जा रहा है।

**Jewellery Belonging to the Nawab of Rampur**

\*823. SHRI KANWAR LAL GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the jewellery of the late Nawab of Rampur was impounded at Calcutta and deposited in the State Bank of India, New Delhi, while attempting to smuggle it out into Pakistan;

(b) whether part of this jewellery was returned to the present Nawab; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) The jewellery of the late Nawab of Rampur was not impounded. In 1954 there were some reports that the Rampur Jewellery was likely to be taken out to Pakistan, without the knowledge of late Nawab. The late Nawab agreed, at the suggestion of the Government of India, to bring the jewellery to Delhi and deposit it in the State Bank of India.

(b) and (c). The jewellery was the private property of the Ruler of Rampur and on the death of the late Nawab the jewellery was divided between his widow and his successor.

**Raid on the House of Shri R.K. Nayyar**

\*824. SHRI SURAJ BHAN: Will the Minister FINANCE be pleased to state:

(a) whether the house of the film producer, Shri R. K. Nayyar and his wife Sadhna, was raided by the Income Tax Department and Foreign Exchange Enforcement Directorate in Bombay some time ago;

(b) whether the documents seized reveal the huge evasion of taxes by both of them in contravention of foreign exchange regulations, and also sale of import licences in black-market;

(c) if so, the amount of evasion of

income tax and illegal earnings of foreign exchange;

(d) the action Government have taken in the matter; and

(e) the stage of investigations at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) A search was carried out by the Foreign Exchange Enforcement Directorate on 13-1-1969. The Income-Tax Department was also associated with the search.

(b) The documents are being scrutinised and investigations are in progress. It is not possible at the present stage to say that there has been huge evasion to taxes or sale of import licences in the black market. However, the documents do show a *prima facie* case of contravention of the Foreign Exchange Regulation Act.

(c) to (e). Various investigating agencies are making investigations which are not yet complete. The questions of quantifying the extent of income tax evasion and illegal foreign exchange earnings would arise only when the investigations have been completed.

**Views Expressed by Chairman, Tata Chemical Ltd. on Monopolies Act.**

\*825. SHRI RABI RAY: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the remarks made by Shri J. R. D. Tata as Chairman of the Tata Chemicals Ltd., while presiding at the company's annual general meeting on the 19th November, 1970, at Bombay;

(b) if so, the reaction of Government to the views expressed by Shri Tata on the Monopolies Act; and

(c) whether it is also a fact that representatives of Tatas have met officers of his Ministry on October 22nd and October 26th and if so, the details thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) Yes, Sir.

(b) The Government does not agree with the various views expressed therein.

(c) The representatives of Tatas met an officer of the Department of Company Affairs to explain their contention that the Fertiliser Project proposed at Mithapur by Tata Chemicals does not attract the provisions of the Monopolies and Restrictive Trade Practices Act.

**Biography of Netaji Subhash  
Chandra Bose**

\*826. SHRI SAMAR GUHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that a complete and authentic biography of Netaji Subhash Chandra Bose has yet to be written ;

(b) whether Government propose to undertake this task in collaboration with Netaji Research Bureau and some eminent historians ; and

(c) if so, the details about the plan ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir. We have been informed that the Ministry of Information Broadcasting has a proposal to bring out a biography of Netaji Subhash Chandra Bose in the series—"Builders of Modern India".

(b) No, Sir.

(c) Does not arise.

**Evasion of Payment of Taxes on Income  
by Standard Drum and Barrel  
Manufacturing Company**

\*827. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 156 on the 27th July, 1970 regarding the evasion of payment of substantial taxes on income by Standard Drum and Barrel Manufacturing Co. and state :

(a) whether the Commissioner of Income-tax (Central) Bombay has since completed a thorough and coordinated investigation into the affairs of Standard Drum and Barrel Manufacturing Company and various other companies of M/s. Maganlal Chhaganlal (P) Ltd ;

(b) if so, the results of his findings ; and

(c) if not, how much time he would further take to complete the investigations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The investigations are in progress. These relate to a number of years and require investigations and scrutiny not only of account books and documents but records of various Government departments and banks. It is difficult to state when the investigations will be completed. Efforts are being made to expedite the investigation.

**Facilities for Tourists**

\*828. SHRI BENI SHANKER SHARMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his call for intensive efforts to strengthen the infra-structure for tourism has been heeded to ;

(b) if so, the steps taken to provide accommodation facilities and road and transport facilities in order to meet the demands of domestic tourism and foreign tourists ; and

(c) the ultimate requirements and how they are proposed to be met ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Yes, Sir. Modest results have been achieved by initiating steps for the construction of new hotels and provision of additional transport facilities at important tourist centres and game sanctuaries and creation of new resort areas.

(c) Based on the projection of 400,000 tourists by the end of the Plan period, 9,500 hotel rooms would be required to meet the additional demand. Financial assistance on attractive terms is being made available to private parties for the construction/renovation/expansion of hotel accommodation and for purchase of tourist transport vehicles.

**Seizure of Smuggled Cloves**

\*829. SHRI G. Y. KRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) the amount of the contraband cloves